

OPEN COURT

CENTRAL ADMINISTRATIVE TRIBUNAL
ALLAHABAD BENCH : ALLAHABAD

CIVIL MISC CONTEMPT PETITION NO.183 OF 2003

IN

ORIGINAL APPLICATION NO.1071 OF 1999
ALLAHABAD THIS THE 14TH DAY OF MAY,2004

HON'BLE MAJ GEN. K.K. SRIVASTAVA, MEMBER-A
HON'BLE MR. A. K. BHATNAGAR, MEMBER-J

Ram Bihari Tiwari,
Son of Late Shiv Balak Tiwari,
Resident of Village.-Mangaraicha,
Post-Baidauli, District-Deoria,
Retired from the post of Coaching Supervisor (II),
Grade-II, N.E.R., Varanasi, Division-Varanasi.

.....Applicant

(By Advocate Shri A. B. Singh)

Versus

Ajay Kumar Srivastava,
Divisional Railway Manager (P),
N.E.R., Varanasi, Division,
Varanasi.

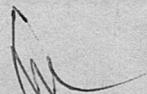
.....Respondents

(By Advocate Shri K.P. Singh)

ORDER

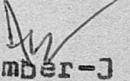
HON'BLE MAJ GEN. K.K. SRIVASTAVA, MEMBER-A

This Contempt petition has been filed for/wilful
dis-obedience of the order of this Tribunal dated
27.05.2003 passed in O.A. No.1071/99 by which the
respondents was directed to decide the representation of
the applicant by a reasoned and speaking order. The
respondents Shri A.K. Srivastava, Senior D.P.O., North
Eastern Railway, Varanasi has filed the CA and in para 4



of the same he has averred that the order of this Tribunal dated 27.05.2003 has been complied with by deciding the representation of the applicant vide order dated 17.12.03. A copy of the order dated 17.12.2003 has been filed as Annexure A-1 to the CA. We have perused the order and we are satisfied that the order of this Tribunal dated 27.05.2003 has been complied and no case of contempt is made out.

2. In view of the above, contempt petition is rejected. Notices are discharged.


Member-J


Member-A

/Neelam/